



present petition and file a fresh Application/Petition for winding up of company u/s 271-272 of the Companies Act, 2013.

4. Both the parties are directed to file a fresh Application/Petition for winding up of company u/s 271-272 of the Companies Act, 2013. In view of the directions, CP/319(MB)2021 is **disposed of**.

**Sd/-**  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**